

मनीश कुमार जी
 12/1/24

Declaration of Assets and Liabilities

I, MANISH KUMAR, son/daughter/wife of SIKANDAR MAHTO
 aged 30 years, belonging to Bihar Vidhan Sabha Secretariat
 service and presently working as Office Attendant Secretariat Cell, B.V.S.

214

3783
 13/2/26

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	Rs-10000	wife- Rs-10000	Son	Daughter	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI-Saving AC-10000	SBI-Saving AC-5000	NIL	NIL	
(iii)	Bonds, Debentures and Shares in companies	NA	NA	NA	Sukaniya Yojna	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NA	NA	NA	NA	
(v)	Motor Vehicles (details of make, etc.)	NA	NA	NA	NA	
(vi)	Jewellery (give details of weight and value)	NA	50g Gold 200g-Silver	NA	50g-Silver	
(vii)	Other assets, such as values of claims / interests	NA	NA	NA	NA	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	
(v)	Others (such as interest in property)	NA	NA	NA	NA	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	SBI-Bank Bandhan Bank	2,00,000
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NA	
	(b) dues to departments dealing with supply of water	NA	
	(c) dues to departments dealing with supply of electricity	NA	

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NA	NA
	(f) Other dues, if any	NA	NA
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No. - DVC PK 8106 B	NA
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NA	NA
	(iii) Sales Tax [Only in case of proprietary business]	NA	NA
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Place:

Date:

Signature:

Name of Employee:

Designation:

Department:

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.